ITEM NO.52 COURT NO.16 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10535/2026

MAHENDRA PRASAD Appellant(s)

VERSUS

JAG PATTI DEVI Respondent(s)

IA No. 145570/2026 - APPLICATION FOR DIVORCE

Date : 09-10-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mr. Varun Singh, Adv.
Mr. Nitin Saluja- 2868, AOR
Ms. Bhumi Sharma, Adv.
Ms. Parijat, Adv.
Mr. Ashhab Khan, Adv.
Mr. Sidhant Dhingra, Adv.

For Respondent(s) :Ms. Rohini Narayanan, (Amicus Curiae)

Mr. Varun Singh, Adv.
Mr. Parijat, Adv.
Mr. Nitin Saluja, AOR
Ms. Bhumi Sharma, Adv.
Mr. Ashhab Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. The report submitted by the Medical Board has been received and a copy thereof has been furnished to learned counsel for the appellant.

2. List the matter after one week.

Signature Not Verified
Digitally signed by RAHUL KUMAR
Date: 2026.10.10 13:06:37 IST
Reason:

(RAHUL KUMAR)
COURT MASTER (SH)

(KOMAL)
COURT MASTER (NSH)